

WRITTEN ANSWERS TO
QUESTIONS

Indian Merchant Marine

*839. **Shri Gajendra Prasad Sinha:** Will the Minister of Transport and Communications be pleased to state the number of Pakistani Nationals serving at present with the Indian Merchant Marine?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): A statement is laid on the table of the Sabha. [See Appendix IV, annexure No. 129].

Merchant Marine Ships

*840. **Shri Rameshwar Tantia:** Will the Minister of Transport and Communications be pleased to state whether any long term agreement has been entered into on deferred payment arrangements with any foreign country for the supply of Merchant Marine ships to meet India's requirement for the Second Five Year Plan?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The only arrangements of this type so far made are with Japan. A part of the Yen credit which the Japanese Government have recently agreed to provide to us would be available for acquisition of ships on deferred payment basis.

Hoarding of Rice

*843. **Shri Wodeyar:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number and the names of the States which have taken steps to check the hoarding of rice-stocks affecting its price; and

(b) the names of the States where the price of rice is fixed and the dealers licensed?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) Eleven States and one Union Territory viz. States of Assam, Bihar, Bombay

Kerala, Madras, Mysore, Madhya Pradesh, Orissa, Punjab, U.P. West Bengal and the Union Territory of Delhi have taken steps to check the hoarding of rice.

(b) Maximum control prices at which rice and paddy in quantities exceeding 10 maunds can be sold have been fixed in Andhra, Assam, Punjab and West Bengal. Orders about the licencing of dealers have been issued by the States of Assam, Madras Mysore, Orissa, Punjab, U.P. and West Bengal.

Flood Control Schemes in
West Bengal

*846. **Shri Sadhan Gupta:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of West Bengal has proposed to undertake Flood Control Schemes at Ramshai, Pannighata Bazar in Darjeeling District, Halapakri in Jalpaiguri District and at Sahapur in Malda District;

(b) whether the Government of India has been approached by the State Government for loan or other assistance in this regard;

(c) if so, the extent of such loan or other assistance sanctioned; and

(d) if the answer to part (c) is in the negative, the reasons therefor?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) to (d). A statement giving the requisite information is laid on the Table of the House. [See Appendix IV, annexure No.

भारतीय कृषि गवेषणा संस्था

८४७ श्री राधेलाल व्यास : क्या जाह तबा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली की भारतीय कृषि गवेषणा संस्था में कृषि की स्नातकोत्तर शिक्षा की व्यवस्था तथा देश के साधारण उत्पादन में वृद्धि करने के लिये अमरीका के